PROFORMA FOR DECLARATION ASSETS (AS ON 31-03-2012)

Name of Officer (In full) : MANISH KUMAR DUBEY

Date of Birth : 26/01/1977

Present post held : IIIrd CIVIL JUDGE CLASS - II, DURG (C.G)

| Immovable Property | | | | | |
|--------------------|------------------------------|--------------------|-----------------------|--------------------------------|--|
| Name of District | Name and details of Property | | If not in own name, | How acquired ? Whether by | |
| Sub- Division | | | state in whose name | purchase, lease, mortgage, | |
| Taluka and Village | | | held and his/her | inheritance, gift of otherwise | |
| in which property | | | relationship to the | with details of persons from | |
| in situated | | | Govt. Servant | whom. acquired | |
| | Housing and other | Land | | | |
| | Buildings | | | | |
| 1 | 2 | 3 | 4 | 5 | |
| (1) Distt- Sagar, | A Residential House | (1) Survey N0. 161 | In the Name of My | Purchased by my mother in | |
| Taluka - Village- | area 2500 sq. fit. Situated | total area 0.80 | Mother Smt. Vidyawati | 1996. | |
| Bagkhejra (M.P.) | at S.N. 161 | hectare. | Dubey. | | |
| | | (2) Survey N0. 160 | In the Name of My | Purchased by my mother in | |
| | | total area 0.20 | Mother Smt. Vidyawati | 1996. | |
| | | hectare. | Dubey. | | |
| | | | | | |
| | | (3) Survey N0. 165 | In the name of my | Undivided Ancestral | |
| | | total area 1.40 | Father shri Keshav | Property | |
| | | hectare. | Prasad Dubye S/o A.L. | 1 0 | |
| | | | Dubey) | | |
| | | (4) Survey N0. 451 | In the name of my | Undivided Ancestral | |
| | | total area 0.02 | Father shri Keshav | Property | |
| | | hectare. | Prasad Dubye S/o A.L. | | |
| | | | Dubey) | | |

MANISH KUMAR DUBEY, $\mathrm{III}^{\mathrm{rd}}$ CIVIL JUDGE CLASS - II, DURG (C.G

| (2) Distt- Sagar, | (1) Survey N0. | In the Name of My | Purchased by my mother in |
|-------------------|--------------------|-----------------------|---------------------------|
| Taluka - Sagar, | 516/14, total area | Mother Smt. Vidyawati | 07-09-1992 vide Sale Deed |
| Village- Sidguaon | 2000 sq. fit. | Dubey. | in 1996. |
| (M.P.) | _ | - | |
| | | | |

| Movable Property (Valued Above 25,000/-& of Rs.) | | | | | |
|---|----------------|--|--|--|--|
| Name of Articles | | | | | |
| (1) Hero Honda Super Splender Moter Cycle No. C.G. 07/L.N./8028 (Worth Rs. 48000/- as per 2009) | | | | | |
| (2) Car - Maruti Waganor VXI MP 15 CA 2989 . (Worth Rs. 4,30,000/- as per 2010 through SBI Car Loan) | | | | | |
| Jewellary (Lump Sum) | | | | | |
| Jewellary (Worth Rs.) | | | | | |
| Gold Jewellary / Ornaments, - Approx. 120.00 gm (Approx. Worth Rs. 3,60,000/-) | | | | | |
| Silver Jewellary / Ornaments, - Approx. 1500.00 gm (Approx. Worth Rs. 90,000/-) | | | | | |
| (These Ornaments mainly received in marriage from gifted by both families (Me & My wifes) in 2005) | | | | | |
| Shares/Debentures | | | | | |
| Name of issuing Company | Nos. of Shares | | | | |
| 1 | 2 | | | | |
| Nil | Nil | | | | |
| | | | | | |

Life Insurance Policy & Others

| Name of issuing Company 1 | Amount in Rs. 2 |
|--|--|
| LIC Policies in my name:- (1) Life Insurance Corporation of India (Jeevan Anand) | 3,50,000/- Date of Commencement 15-01-2009 Date of Maturity 15-10-2029 |
| (2) Life Insurance Corporation of India (Child Future Plan in the name of my Daughter Ku. Anushka Dubey) | 3,00000/- Date of Commencement 15-01-2009 Date of Maturity 15-01-2033 |

Bank Deposites/Securities & Investments

| | Name of Bank | City | Amount in Rs. |
|--------------------------|---|------|---|
| 1) Fixed Deposites | Nil | - | - |
| 2) Savings Bank A/CS | (1) State Bank of India, Durg (in My Name) | Durg | 9800/- |
| | (2) State Bank of India, Durg (in My Wife Smt Bharti Dubey) | Durg | 5014/- |
| 3) PPF | Nil | - | - |
| 4) GPF/ CPS | - | - | My Contribution: 122956+59179= 182135/- Govt. Contribution: 122956/- |
| 5) NSS | Nil | - | - |
| 6) Others (Cash in Hand) | - | - | 10,000/- |